CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH



C.P.No.437/2003 O.A.No.837/2003

New Delhi this the 27th day of April, 2004.

Hon'ble Shri V.K. Majotra, Vice Chairman(A) Hon'ble Shri Shanker Raju, Member (J)

- 1. B.N.Choubey
 H.No.RZG 756/4/1,
 Raj Nagar 11 Extn.
 Palam Colony, New Delhi-45
- 2. S.S.Verma
 H.No.340/A, Opposite Jagdisi
 Hanuman mandir
 Raj Nagar Pt.II, Palam Colony,
 New Delhi-45. ... Applicant

(By Advocate: Ms.Deepti proxy counsel for Mrs. Prashanti Prasad)

versus

Hemant Desai Director General, Border Security Force, Block No.10, Vth Floor, CGO Complex, Lodhi Road, New Delhi.

(By Advocate: Shri K.C.D. Gangwani)

Order (Oral)

Hon'ble Shri V.K.Majotra, VC(A)

Learned proxy counsel of the applicant stated that an undertaking has been furnished in the Hon'ble High Court of Delhi that they would not press the present CP till the next date of hearing.

CP is dismissed with liberty to the applicant to revive on availability of orders of Hon'ble High Court. Notice discharged.

(Shanker Raju) Member(J) (V.K. Majotra) 27-4-04 Vice Chairman(A)

rb.